

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 937 of 2020

IN THE MATTER OF:

State Bank of India

...Appellant

Versus

Tricounty Premier Hearing Services LLC & Anr.

...Respondents

Present:

**For Appellant: Mr. P. V. Dinesh and Mr. Ashwini Kumar Singha,
Advocates.**

For Respondents:

O R D E R
(Through Virtual Mode)

02.11.2020: Shri P. V. Dinesh, Advocate representing the Appellant prays for a brief adjournment. Let the matter be fixed under the same caption - 'for admission (fresh cases)' tomorrow i.e. on **3rd November, 2020.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

am/gc